## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No. 19/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December 2017, 10.30 A.M.

Name of the Company	Sumer Mal Jain & OrsV	ersus-Dhanashree Electronics	s Ltd. & Ors.
Under Section 241/242			
No. Representa	gnation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1. S. K. Dutt Alv 2. Syamantak	Banenjee Adv. 3	for SEM	07/12/17
1. NITU PODDA 2. JISHNU CHO	R PCS 3	Petitiones	with Rolder H12/17
SAMIK CHA NEHA SOI	HKRABORTY Adv.	) RI, R2, R9, R24	Source
		ORDER	7/12/17

Ld. Counsel for the petitioners and the respondent nos. 1, 2, 9 and 24 are present.

Pleadings are complete. Both the parties are directed to file written submissions within 15 days from today with a copy in advance to the opposite parties.

List on 30/01/2018.

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(Jinan K.R.) Member (J) 80

(V.P.Singh) Member (J)